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O.A. No. 146/04

ORDER DATED 5th May, 2008

Coram:

Hon'ble Shri Justice K. Thankappan, Member (J) Hon'ble Shri C.R. Mohapatra, Member (A)

Heard Mr. S.K. Das, Ld. Counsel appearing for the applicant and Mr. B. Dash, Ld. Counsel for the Respondents. In this Original Application the applicant has challenged the order of the disciplinary authority and prayed to quash the punishment imposed on him by the disciplinary authority. In the meantime the appellate authority passed some order on consideration of the appeal of the applicant which is under challenged in separate Original Application.

In view of the above this Original Application stands dismissed as infractuous.

Member (A)

MEMBER (J)